

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2513
ANSWERED ON:23.08.2013
FALSE CASES OF DOMESTIC VIOLENCE
Bali Ram Dr.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the false cases of domestic violence have been increasing constantly in the country;
- (b) the number of such cases registered during each of the last three years and the current year, State/UT-wise;
- (c) whether the girls have also registered false cases of domestic violence against their own family members;
- (d) if so, the details thereof, State/UT-wise; and
- (e) the steps taken or proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (e): No data regarding number of false cases registered under Protection of Women from Domestic Violence Act, 2005 in the country is maintained by Ministry of Women and Child Development.